

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-66/2005/1261/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Rafique Ahmed Tapadar
Principal Judge,
Family Court-II, Kamrup (M),
Guwahati.

Dated Guwahati the th 20 February, 2024.

Sub: **Restricted holiday.**

Ref:- Your letter No. FCK.5/12/PJ/39/2024, dtd. 19.02.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **restricted holiday on 26.02.2024.**

The Counsellor, Family Court-II, Kamrup (M), Guwahati will be in charge of your Court and Office during your absence.

Yours faithfully,

SD/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-66/2005/1262/A, dated , 20-02-2024

Copy forwarded for information to:

- ✓ 1. The Project Manager, Gauhati High Court.

S.P.A.
JT. REGISTRAR (VIGILANCE)